

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 97 of 2017 (SZ)

Applicant(s)
R. Govindarasu
Thanikachalam Nagar

Vs. Respondent(s)
Omega Granities Pvt. Ltd.,,
Rep. By its Chariman,
Namakkal District
and 2 others.

Legal Practitioners for Applicant(s)
Mr. G. Prakash Senior Counsel for
M/s. Gautham S. Raman
Maithreyi Canthaswamy
Sharma

Legal practitioners for respondent(s)
Mr. K. Durairaj for R1
Mrs. H. Yasmeen Ali for R2
M/s. M.K. Subramanian, E. Manoharan
and P. Velmani for R3

| Note of the Registry | Orders of the Tribunal |
|----------------------|---|
| Order No. 2 | <p>Date: 22nd May, 2017</p> <p>Mr. K. Durairaj, the learned counsel filed vakalat for respondent No.1 and seeks time to file the reply. Respondent No.2 seeks time to file the status report and reply.</p> <p>For filing status report and reply, list the matter on 30.05.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> |